Rs.

University	Grants	Commission	(for
colleges) .	14,83,03	3.93	

Ministry of Education-

(i) Engineering Colleges/Polytechnics 22,86,130

(ii)	Hig	h/Higher	Se
	condary	and	Basic
	Training Schools .		35,000

(b) Assistance to the institutions in Kerala was given under various schemes. Criteria for assistance differ from scheme to scheme. Generally the needs of the institution concerned and its stage of development are taken into consideration.

NATIONAL HIGHWAY 31

1410. SHRI SRIMAN PRAFULLA GOSWAMI : Will the Minister of PAR LIAMENTARY AFFAIRS AND SHIP PING AND TRANSPORT be pleased to state :

(a) when the diversion of National Highway 31 by the side of Nalbari Town and Ghograpar Railway Station was started ;

(b) what are the reasons for not completing these diversions ; and

(c) whether Government will take steps to complete these diversions within a shortest period at least by the end of 1969 ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): (a) to (c) The information is being collected and will be laid on the Table of the Sabha in due course.

"BETWEEN THE LINES"

1411. SHRI PRANAB KUMAR MO-KHERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the book "Between the lines" by Shri Kuldip Nayar a former C. I. S. attached to the H:>me Ministry was commissioned by the Ministry of Home Affairs; (b) if permission was sought and given to the amhor to use information acquired by him in his official capacity for use in a commercial publication;

(c) whether Government j ropose to initiate proceedings against him under the Official Secrets Act and other serv ce rules ; and

(d) whether the author was earlier an employees of the U. S. I. S. ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) No, Madam.

(c) No such proposal is under consideration of the Government.

(d) Yes, Madam.

TRAFFIC AT CALCUTTA PORT

1412. SHRI CHITTA BASU : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether the traffic at the Calcutta Port is going down due to deteriorating river conditions in the Hooghly which in turn, has affected the drafts of ships ;

(b) whether it is a fact that despite numerous upward revision of port charges the Port has been incurring deficits continuously for the last few years; and

(c) what positive steps Government are taking to extend assistnee to the Port authorities as recommended in a report submitted in July, 1968 ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARL>A^{X₁}: N-TARY AFFAIRS AND MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH) : (a) The decline in the traffic of the Calcutta port is not due to thJ condition of the Hooghly but due to changes in the pattern of *hc Port's imports and exports trade, with particular reference to foodgrairf. oil ores and coal.

(b) Yes.

(c) (1) The Government of India will bear 50% of the expenditure on nver dredging and river maintenance within the overall jurisdiction of the Port Commissioners, including debt charges, for a period of 4 years from 1968-69 to 1971-72.